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title: Papers laid on the Table of the House by Members/Minister.

HON. SPEAKER: Now, papers to be laid.

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री तथा विदेश मंत्रालय में राज्य मंत्री (जनरल (सेवानिवृत्त) विजय कुमार सिंह) : अध्यक्ष महोदया, मैं वर्ष 2016-2017 के लिए सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 4174/16/16]

कौशल विकास और उद्यमशीलता मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव प्रताप रूडी) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) चौदहवीं, पन्द्रहवीं और सोलहवीं लोक सभा के विभिन्न सत्रों के दौरान मंत्रियों द्वारा दिए गए आश्वासनों, वक्तव्यों तथा परिवचनों पर सरकार द्वारा की-गई-कार्यवाही दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

चौदहवीं लोक सभा	
1. विवरण संख्या 30	पाँचवां सत्र, 2005 [Placed in Library, See No. LT 4175/16/16]
2. विवरण संख्या 32	सातवां सत्र, 2006 [Placed in Library, See No. LT 4176/16/16]
3. विवरण संख्या 24	ब्यारहवां सत्र, 2007 [Placed in Library, See No. LT 4177/16/16]
4. विवरण संख्या 25	बारहवां सत्र, 2007 [Placed in Library, See No. LT 4178/16/16]
5. विवरण संख्या 28	तेरहवां सत्र, 2008 [Placed in Library, See No. LT 4179/16/16]
6. विवरण संख्या 25	चौदहवां सत्र, 2008 [Placed in Library, See No. LT 4180/16/16]
पंद्रहवीं लोक सभा	
7. विवरण संख्या 25	दूसरा सत्र, 2009 [Placed in Library, See No. LT 4181/16/16]
8. विवरण संख्या 23	तीसरा सत्र, 2009 [Placed in Library, See No. LT 4182/16/16]
9. विवरण संख्या 22	चौथा सत्र, 2010 [Placed in Library, See No. LT 4183/16/16]
10. विवरण संख्या 20	पाँचवां सत्र, 2010 [Placed in Library, See No. LT 4184/16/16]
11. विवरण संख्या 19	छठा सत्र, 2010 [Placed in Library, See No. LT 4185/16/16]
12. विवरण संख्या 17	सातवां सत्र, 2011 [Placed in Library, See No. LT 4186/16/16]
13. विवरण संख्या 17	आठवां सत्र, 2011 [Placed in Library, See No. LT 4187/16/16]

14.	विवरण संख्या 16	नौवां सत्र, 2011
		[Placed in Library, See No. LT 4188/16/16]
15.	विवरण संख्या 15	दसवां सत्र, 2012
		[Placed in Library, See No. LT 4189/16/16]
16.	विवरण संख्या 13	ब्यारहवां सत्र, 2012
		[Placed in Library, See No. LT 4190/16/16]
17.	विवरण संख्या 12	बारहवां सत्र, 2012
		[Placed in Library, See No. LT 4191/16/16]
18.	विवरण संख्या 11	तेरहवां सत्र, 2013
		[Placed in Library, See No. LT 4192/16/16]
19.	विवरण संख्या 9	चौदहवां सत्र, 2013
		[Placed in Library, See No. LT 4193/16/16]
20.	विवरण संख्या 7	पंद्रहवां सत्र, 2013-14
		[Placed in Library, See No. LT 4194/16/16]
21.	विवरण संख्या 6	सोलहवां सत्र दसवां सत्र, 2014
		[Placed in Library, See No. LT 4195/16/16]
22.	विवरण संख्या 5	तीसरा सत्र, 2014
		[Placed in Library, See No. LT 4196/16/16]
23.	विवरण संख्या 4	चौथा सत्र, 2015
		[Placed in Library, See No. LT 4197/16/16]
24.	विवरण संख्या 2	पाँचवां सत्र, 2015
		[Placed in Library, See No. LT 4198/16/16]
25.	विवरण संख्या 1	छठा सत्र, 2015
		[Placed in Library, See No. LT 4199/16/16]

(2) वर्ष 2016-2017 के लिए संसदीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4200/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Madam Speaker, I beg to lay on the Table:- (1) A copy of the Nuclear Liability Fund Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 1016(E) in Gazette of India dated 30th December, 2015 under sub-section (3) of Section 48 of the Civil Liability for Nuclear Damage Act, 2010.

[Placed in Library, See No. LT 4201/16/16]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

(i) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2015 published in Notification No. G.S.R. 1012(E) in Gazette of India dated 29th December, 2015.

(ii) The Indian Administrative Service (Pay) Third Amendment Rules, 2015 published in Notification No. G.S.R. 3 1013(E) in Gazette of India dated 29th December, 2015.

(iii) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2015 published in Notification No. G.S.R. 1014(E) in Gazette of India dated 29th December, 2015.

(iv) The Indian Police Service (Pay) Third Amendment Rules, 2015 published in Notification No. G.S.R. 1015(E) in Gazette of India dated 29th December, 2015.

(v) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2015 published in Notification No. G.S.R. 1021(E) in Gazette of India dated 30th December, 2015.

(vi) The Indian Administrative Service (Pay) Fourth Amendment Regulations, 2015 published in Notification No. G.S.R. 1022(E) in Gazette of India dated 30th December, 2015.

(vii) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2015 published in Notification No. G.S.R. 1023(E) in Gazette of India dated 30th December, 2015.

(viii) The Indian Administrative Service (Pay) Fifth Amendment Regulations, 2015 published in Notification No. G.S.R. 1024(E) in Gazette of India dated 30th December, 2015.

(ix) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2015 published in 4 Notification No. G.S.R. 1029(E) in Gazette of India dated 31st December, 2015.

(x) The Indian Police Service (Pay) Fourth Amendment Regulations, 2015 published in Notification No. G.S.R. 1030(E) in Gazette of India dated 31st December, 2015.

(xi) The All India Services (Joint Cadre) Amendment Rules, 2016 published in Notification No. G.S.R. 22(E) in Gazette of India dated 12th January, 2016.

(xii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2016 published in Notification No. G.S.R.90(E) in Gazette of India dated 20th January, 2016.

(xiii) The Indian Police Service (Pay) Amendment Regulations, 2016 published in Notification No. G.S.R.91(E) in Gazette of India dated 20th January, 2016.

[Placed in Library, See No. LT 4202/16/16]

(3) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2014-2015 under sub-section(4) of Section 25 of the Right to Information Act, 2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 4203/16/16]

(5) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Department of Space for the year 2016-2017.

[Placed in Library, See No. LT 4204/16/16]

(ii) Outcome Budget of the Department of Space for the year 2016-2017.

[Placed in Library, See No. LT 4205/16/16]

**कौशल विकास और उद्यमशीलता मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव प्रताप रूडी):** अध्यक्ष महोदया, श्री मुख्तार अब्बास नकवी की ओर से, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

**(1)** लक्षद्वीप स्टेट वक्फ बोर्ड, कावारती के वर्ष 2014-15 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

**(2)** लक्षद्वीप स्टेट वक्फ बोर्ड, कावारती के वर्ष 2014-15 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4206/16/16]

**12.02 hours**

**ANNOUNCEMENT BY THE SPEAKER**